

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 139/99

Wednesday, this the 3rd day of February, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

Latha A.V.,
Libi Bhavan,
Two Road Junction,
Onambalam, East Kallada,
Kollam District.

...Applicant

By Advocate Mr. Shaji Thomas Porkkattil

Vs.

1. Director General of Posts,
Department of Posts,
Government of India,
New Delhi.
2. Chief Postmaster General,
Kerala Circle & Chairman of the
Circle Relaxation Committee,
Thiruvananthapuram.
3. Senior Superintendent of Railway Mails,
Railway Mail Service 'TV' Division,
Thiruvananthapuram.

...Respondents

By Advocate Mr. S. Krishnamoorthy, ACGSC

The application having been heard on 3.2.99, the
Tribunal on the same day delivered the following:

ORDER

The applicant seeks to set aside A-5 order dated 9.11.1998 and to direct the second respondent to place applicant's request for compassionate appointment before the Circle Relaxation Committee and to grant her compassionate appointment.

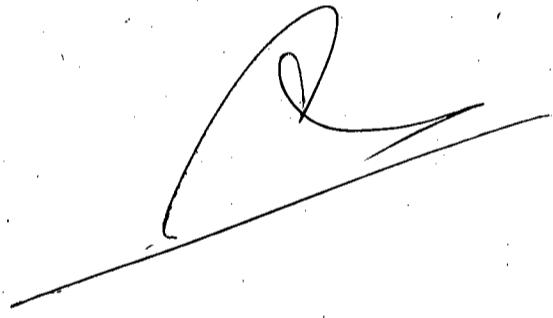
2. When the O.A. was taken up, the learned counsel appearing for the applicant submitted that it is suffice to permit the applicant to submit a representation to the first respondent for redressal of her grievance. The learned

counsel appearing for the respondents submitted that without going into the merits of the case the applicant may be permitted to submit a representation to the first respondent.

3. Accordingly, the applicant is permitted to submit a representation to the first respondent within one month from today. If such a representation is received, the first respondent shall consider the same and pass appropriate orders within two months from the date of receipt of the representation.

4. O.A. is disposed of as above. No costs.

Dated the 3rd day of February, 1999.



A.M. SIVADAS
JUDICIAL MEMBER

nv
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LIST OF ANNEXURE

1. Annexure A5: True copy of the order No. Rectt/7-10/89 dated 9.11.1998 of the 2nd respondent.
